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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration O.A. No.670 of 1988

A.K. Genguly Applicant.

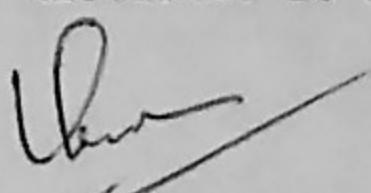
versus

Union of India & others ... Respondents.

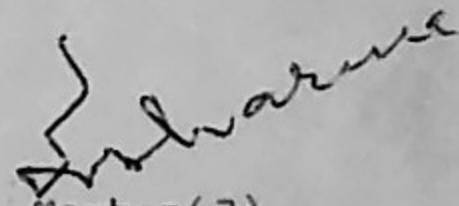
Hon. G.S. Sharma, J.M.

Hon. N.V. Krishnan, A.M.

None is present for the parties. On 6.7.1989 the applicant had moved an application for permitting him to withdraw this Original Application. It has been prayed that the same be dismissed as not pressed. We presume that the applicant is no more interested and that is why none is present on his behalf today. The original application is accordingly dismissed as not pressed.



Member (A)



Member (J)

Dated: 13th July, 1989.

brc/